

DIVISION BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/658(KB)2020
IA(I.B.C)/826(KB)2024,
IA(I.B.C)/256(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	APUNDARIK MERCHANT PVT .LTD. VS CITYLIFE RETAIL PVT.LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Tanushree Paul, Adv.] For the Liquidator

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **11.06.2024**.

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**